

ITEM NO.1

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(Cr1.) No. 1/2019 in W.P.(C) No. 54/2019

THE ATTORNEY GENERAL OF INDIA

Petitioner(s)

VERSUS

PRASHANT BHUSHAN

Respondent(s)

WITH

CONMT.PET.(Cr1.) No. 2/2019 in W.P.(C) No. 54/2019 (PIL-W)  
(FOR ADMISSION)

Date : 04-04-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE NAVIN SINHA

Counsel for the parties:-

Mr. Anand Grover, Sr. Adv.  
Mr. Suhaan Mukerji, Adv.  
Ms. Nehmat Kaur, Adv.  
Mr. Paras Nath Singh, Adv.  
Ms. Astha Sharma, Adv.  
Mr. Abhishek Manchanda, Adv.  
Ms. Kajal Dalal, Adv.  
Ms. Dimple Nagpal, Adv.  
M/s PLR Chambers & Co.

Mr. Ankur Talwar, Adv.  
Ms. Uttara Babbar, AOR  
Ms. Bhavana Duhoon, Adv.  
Mr. Manan Bansal, Adv.

Ms. Shraddha Deshmukh, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Kamini Jaiswal, AOR  
Mr. Rohit Kumar Singh, Adv.  
Mr. O. Kuttan, Adv.  
Ms. Rani Mishra, Adv.  
Mr. Jatinder Pal Singh, Adv.

Mr. Shadhan Farasat, Adv.  
Ms. Jahnavi Sindhu, Adv.  
Ms. Shruti Narayan, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**List in the month of July, 2019 on a non-miscellaneous day.**

**Learned counsel for the respondent has prayed for some time as  
the arguing counsel is busy in the Constitution Bench.**

**(ASHA SUNDRIYAL)  
COURT MASTER**

**(JAGDISH CHANDER)  
BRANCH OFFICER**